

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 289
ANSWERED ON 04.02.2025

E-MOBILITY PROMOTION SCHEME, 2024 (EMPS, 2024)

**289. SHRI PRAVEEN PATEL:
SHRI DILESHWAR KAMAIT:
SMT. APARAJITA SARANGI:
SHRI PARSHOTTAMBHAI RUPALA:**

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) whether the EMPS, 2024 contributes to reducing India's dependency on fossil fuels and lowering carbon emissions;
- (b) if so, the details thereof;
- (c) whether there are any strategies in place to promote the adoption of electric vehicles in rural and underserved areas of the country under this scheme; and
- (d) if so, the details thereof?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) to (d): Yes, the Ministry of Heavy Industries implemented Electric Mobility Promotion Scheme (EMPS) 2024, with an outlay of Rs.778.00 crore, for a period of six (06) months, from 01.04.2024 to 30.09.2024, to reduce India's dependency on fossil fuels and lowers carbon emissions through faster adoption of electric two wheeler (e2W) and three wheeler (e-3W).

Further, EMPS-2024 has been subsumed in 'PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme' notified on 29.09.2024 to provide further impetus to the green Mobility & development of EV Manufacturing eco-system in the country. The scheme is being implemented on pan India basis including rural and underserved areas and it has an outlay of Rs.10,900 crore including the outlay of EMPS-2024. The PM E-DRIVE scheme has following three component:

- i. Subsidies: Demand incentives for e-2W, e-3W, e-ambulances, e-trucks & other new emerging EV categories;
- ii. Grants for creation of capital assets: e-buses, establishment of network of charging stations & upgradation of vehicle testing agencies identified under this Scheme; and
- iii. Administration of Scheme including IEC (Information, Education & Communication) activities and fee for project management agency (PMA).
